

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH GARO HILLS DISTRICT: RESUBELPARA

OFFICE ORDER

Dated Resubelpara, the 24th June, 2021

No. D&SJ/NGH.11/2020/


In view of the circular No. HCM.II/03/2013/220 Dated 23.06.2021 issued by the Hon'ble High Court of Meghalaya, the effect of this office order No. D&SJ/NGH.11/2020/97 dated 27.04.2021 shall stand extended till 30th June, 2021 or until further orders, whichever is earlier.


District & Sessions Judge,
North Garo Hills District,
Resubelpara

Memo No. D&SJ/NGH.11/2020/ -A Dated Resubelpara, the 24th June, 2021

Copy to for information and necessary action:

1. The Deputy Commissioner, North Garo Hills District, Resubelpara.
2. All Judicial Officers, North Garo Hills District, Resubelpara.
3. The PP/Asst. PP/Spl. P.P. (POCSO), North Garo Hills District.
4. The President/Secretary, Resubelpara Bar Association, North Garo Hills.
5. The P.I. North Garo Hills District, Resubelpara.
6. The System Officer for uploading on the District Court Website.
- ✓ 7. Notice Board.
8. Office copy.


District & Sessions Judge,
North Garo Hills District,
Resubelpara